

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 1348
ANSWERED ON MONDAY, JULY 28, 2025/ SRAVANA 6, 1947 (SAKA)
Unclaimed Money/ Deposits in Banks

1348. Dr. M K VISHNU PRASAD:

Will the Minister of Finance be pleased to state:

- (a) the total amount of unclaimed money / deposits lying with the Public Sector Banks (PSBs) Private Banks and Non Banking Financial Companies (NBFCs), bank, NBFC- wise and State- wise;
- (b) the steps taken by the banks to identify and return such unclaimed deposits to the account holder or nominee or legal heirs;
- (c) the effectiveness of the Udgam portal and the total amount returned through this portal; and
- (d) the proposals for utilisation of such unclaimed funds after a period of time and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The Depositor Education and Awareness Fund Scheme (Scheme), 2014, issued by the Reserve Bank of India, governs the norms related to unclaimed deposits and outlines details of utilisation of fund including, inter- alia, promotion of depositors' interests and other purposes as may be specified by the RBI. Balances in savings and current accounts that remain inoperative for ten years, or term deposits not claimed within ten years from the date of maturity, are classified as Unclaimed Deposits and subsequently transferred by banks to the Depositor Education and Awareness (DEA) fund maintained by RBI. Non- Banking Finance Companies (NBFC) are not required to transfer unclaimed deposits to DEA fund. Further, the details of unclaimed deposits of Public Sector Banks and Private Sector Banks, transferred to DEA fund as on 30.6.2025, are at Annexure. However, the State- wise information of the same is not maintained by RBI.

(b) and (c): RBI has taken various steps to identify and return such unclaimed deposits to the account holder or nominee or legal heirs in reclaiming their unclaimed deposits and have advised banks to *inter-alia*, -

- (i) display the list of unclaimed deposits which are inactive/ inoperative for ten years or more on the bank's websites;
- (ii) find the whereabouts of the customers and their legal heirs to return unclaimed deposits to the rightful claimants;
- (iii) put in place a grievance redressal mechanism for quick resolution of complaints, record keeping, and periodic review of unclaimed deposits accounts.
- (iv) formulate board approved policy on classification of unclaimed deposits.

Further, RBI has undertaken various public awareness campaigns through print, radio, and digital media to educate the public about the scheme. To enhance accessibility and simplify the search process for unclaimed deposits, RBI

has launched the Centralised Web Portal UDGAM (Unclaimed Deposits- Gateway to Access Information) for public. As on 1.7.2025, 8,59,683 users registered and accessed UDGAM portal. The said portal facilitates the registered users to search unclaimed deposits/ amounts across multiple banks at one place in a centralized manner.

(d): With regard to utilisation of unclaimed fund, RBI has stated that as per the provisions of The Depositor Education and Awareness Fund Scheme (Scheme), 2014, there shall be a Committee to administer and manage the fund in accordance with the Scheme. The fund shall be utilised for promotion of depositors' interest and for such other purposes which may be necessary for promotion of depositors' interest as may be specified by RBI.

Annexure to Part (a) of the Lok Sabha unstarred Question no. 1348, dated 28.7.2025 regarding “Unclaimed Money/ Deposits in Banks”

Depositor Education and Awareness Fund Bank-wise Balances as on 30.6.2025 - Public Sector Banks

S. No.	Name of the bank	Total amount in ₹ crores
1	Bank of Baroda	5,277.36
2	Bank of India	3,933.88
3	Bank of Maharashtra	1,134.81
4	Canara Bank	6,278.14
5	Central Bank of India	2,091.94
6	Indian Bank	3,739.82
7	Indian Overseas Bank	2,385.78
8	Punjab and Sind Bank	831.46
9	Punjab National Bank	6,910.67
10	UCO Bank	1,311.99
11	Union Bank of India	5,104.50
12	State Bank of India	19,329.92
Total		58,330.26

**Source: Reserve Bank of India*

Depositor Education and Awareness Fund Bank-wise Balances as on 30.6.2025 – Private Sector Banks

S. No.	Name of the bank	Total amount in ₹ crores
1	IDBI Bank Ltd	589.77
2	The Catholic Syrian Bank Ltd	87.75
3	City Union Bank Ltd	131.23
4	Dhanlaxmi Bank Ltd	101.09
5	Federal Bank Ltd	347.72
6	The Jammu & Kashmir Bank Ltd	363.21
7	Karnataka Bank Ltd	329.83
8	The Karur Vysya Bank Ltd	258.04
9	The Nainital Bank Ltd	43.39
10	Ratnakar Bank Ltd	54.33
11	South Indian Bank Ltd	283.05
12	Tamilnad Mercantile Bank Ltd	162.69
13	Axis Bank Ltd	1,360.16
14	DCB Bank Ltd	91.87
15	HDFC BANK LTD.	1,609.56
16	ICICI Bank Ltd	2,063.45
17	IndusInd Bank Ltd	185.07
18	Kotak Mahindra Bank Ltd	558.72
19	Yes Bank Ltd	52.31
20	IDFC BANK LIMITED	0.00
21	BANDHAN BANK LIMITED	0.47
Total		8,673.72

**Source: Reserve Bank of India*